The Mangrove Forests (Special Provisions) Bill, 2019

SHRI RAJKUMAR DHOOT (Maharashtra): Sir, I move for leave to introduce a Bill to provide for the protection, development and afforestation of Mangroves which are essential natural barriers against rising tides of various natures of vengeful sea when it roars ashore, by establishing a National Board for development of Mangrove forests in the coastal areas of the country, proper use of dry wood of Mangroves etc. and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI RAJKUMAR DHOOT: Sir, I introduce the Bill.

The Victims of Flood Caused by Heavy Rains, Cyclones and Other Reasons (Rehabilitation and Welfare) Bill, 2019

SHRI RAJKUMAR DHOOT (Maharashtra): Sir, I move for leave to introduce a Bill to provide for the protection and rehabilitation of victims of floods which may be caused by heavy rains, cloudbursts, cyclones, breached bunds of dams, reservoirs, etc. and other reasons by making various provisions through a statutory board at national level which may also suggest measures to be taken by Central and State Governments to control floods and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI RAJKUMAR DHOOT: Sir, I introduce the Bill.

The Compulsory Periodical Desiltation of Dams, Reservoirs and Rivers Bill, 2019

SHRI RAJKUMAR DHOOT (Maharashtra): Sir, I move for leave to introduce a Bill to provide for the compulsory periodical desiltation of dams, reservoirs, rivers and such other water bodies and an institutional mechanism by establishing a National Authority to ensure timely and periodical desiltation of such water bodies in the country to increase their water holding capacity and ensure smooth flow of water which will reduce the incidence of floods and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI RAJKUMAR DHOOT: Sir, I introduce the Bill.

The Population Control Bill, 2019

DR. ABHISHEK MANU SINGHVI (West Bengal): Sir, I move for leave to introduce a Bill to provide for measures to control the population in the country and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

The E-Commerce (Regulation) Bill, 2019

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I move for leave to introduce a Bill to provide for the protection of rights of consumers against marketing of products and services through e-commerce and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI SHANTA CHHETRI: Sir, I introduce the Bill.

The Decarbonisation Bill, 2019

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I move for leave to introduce a Bill to decarbonise the Indian economy and to establish higher environmental standards for air, water and green spaces,- to make provision to protect and restore natural habitats; and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI SHANTA CHHETRI Sir, I introduce the Bill.

The Old Delhi Conservation Authority Bill, 2019

SHRI VIJAY GOEL (Rajasthan): Sir, I move for leave to introduce a Bill to conserve the iconic Old Delhi located in the heart of the National Capital Territory of Delhi and to provide for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI VIJAY GOEL: Sir, I introduce the Bill.